

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 04.11.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	90718/2024	04.11.2024	BLAPL-8824/2024	NIRANJAN SAHOO	C.O.		Order Dtd. 2024-10-29		(Seat No-)
2	90720/2024	04.11.2024	BLAPL-8604/2024	N.SAHOO	C.O.		Order Dtd. 2024-10-29		(Seat No-)
3	90721/2024	04.11.2024	BLAPL-7909/2024	S.K.MOHAPATRA	C.O.		Order Dtd. 2024-10-29		(Seat No-)
4	90722/2024	04.11.2024	BLAPL-10597/2024	A.MALLICK	C.O.		Order Dtd. 2024-10-29		(Seat No-)
5	90723/2024	04.11.2024	BLAPL-10527/2024	B.P.TUNGA	C.O.		Order Dtd. 2024-10-29		(Seat No-)
6	90725/2024	04.11.2024	BLAPL-9921/2024	K.DAS	C.O.		Order Dtd. 2024-10-29		(Seat No-)
7	90726/2024	04.11.2024	BLAPL-7520/2024	S.N.MISHRA	C.O.		Order Dtd. 2024-10-29		(Seat No-)
8	90728/2024	04.11.2024	ABLAPL-2011/2024	R.R.NAYAK	C.O.		Order Dtd. 2024-10-29		(Seat No-)
9	90729/2024	04.11.2024	ABLAPL-11764/2024	P.K.MOHANTY	C.O.		Order Dtd. 2024-10-29	BAIL-1	(Seat No-13)
10	90731/2024	04.11.2024	ABLAPL-	M.R.BARIK	C.O.		Order Dtd. 2024-10-29	BAIL-1	(Seat)

			11759/ 2024						No-15)
1 1	90732/ 2024	04.11.2 024	ABLAPL - 11787/ 2024	B.BEHER A	C.O.		Order Dtd. 2024-10-29	BAIL-1	(Se at No- 13)
1 2	90734/ 2024	04.11.2 024	ABLAPL - 11747/ 2024	M.N.MOH ANTY	C.O.		Order Dtd. 2024-10-29		(Se at No- 13)
1 3	90735/ 2024	04.11.2 024	ABLAPL - 11760/ 2024	P.K.MIS HRA	C.O.		Order Dtd. 2024-10-29		(Se at No- 13)
1 4	90736/ 2024	04.11.2 024	ABLAPL - 11808/ 2024	A.PANDA	C.O.		Order Dtd. 2024-10-29		(Se at No- 13)
1 5	90737/ 2024	04.11.2 024	ABLAPL - 11800/ 2024	G.C.JEN A	C.O.		Order Dtd. 2024-10-29	BAIL-2	(Se at No- 7)
1 6	90738/ 2024	04.11.2 024	ABLAPL - 11803/ 2024	A.K.NAY AK	C.O.		Order Dtd. 2024-10-29	BAIL-2	(Se at No- 7)
1 7	90739/ 2024	04.11.2 024	ABLAPL - 11815/ 2024	G.SAHOO	C.O.		Order Dtd. 2024-10-29	BAIL-1	(Se at No- 13)
1 8	90741/ 2024	04.11.2 024	ABLAPL - 11817/ 2024	M.R.SAH OO	C.O.		Order Dtd. 2024-10-29		(Se at No- 13)
1 9	90743/ 2024	04.11.2 024	ABLAPL - 11816/ 2024	M.K.PRA DHAN	C.O.		Order Dtd. 2024-10-29	BAIL-2	(Se at No- 7)
2 0	90744/ 2024	04.11.2 024	ABLAPL - 11805/ 2024	P.K.PAN I	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 7)
2 1	90745/ 2024	04.11.2 024	ABLAPL - 3679/2 024	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 7)
2 2	90746/ 2024	04.11.2 024	ABLAPL - 6630/2 024	S.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 7)
2	90747/	04.11.2	ABLAPL	M.K.MAL	C.O.	COURT	Order Dtd. 2024-10-29		(Se

3	2024	024	- 11781/ 2024	LICK		NO. 2 OLD			at No- 7)
2 4	90749/ 2024	04.11.2 024	ABLAPL - 6078/2 024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL- 2	(Se at No- 9)
2 5	90750/ 2024	04.11.2 024	ABLAPL - 10936/ 2024	B.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 9)
2 6	90751/ 2024	04.11.2 024	ABLAPL - 11892/ 2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 9)
2 7	90752/ 2024	04.11.2 024	ABLAPL - 11761/ 2024	P.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL- 1	(Se at No- 1)
2 8	90753/ 2024	04.11.2 024	ABLAPL - 11791/ 2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 1)
2 9	90754/ 2024	04.11.2 024	ABLAPL - 11750/ 2024	M.R.SAH OO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 1)
3 0	90755/ 2024	04.11.2 024	ABLAPL - 11804/ 2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 1)
3 1	90756/ 2024	04.11.2 024	ABLAPL - 11799/ 2024	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 1)
3 2	90757/ 2024	04.11.2 024	ABLAPL - 7263/2 024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 1)
3 3	90758/ 2024	04.11.2 024	ABLAPL - 11786/ 2024	A.T.NAY AK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 13)
3 4	90759/ 2024	04.11.2 024	ABLAPL - 6755/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 3)
3 5	90760/ 2024	04.11.2 024	ABLAPL - 6867/2 024	RK BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 2)

36	90761/2024	04.11.2024	ABLAPL - 11756/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1	(Se at No-2)
37	90763/2024	04.11.2024	ABLAPL - 9034/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-2)
38	90764/2024	04.11.2024	ABLAPL - 11798/2024	B.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1	(Se at No-13)
39	90765/2024	04.11.2024	ABLAPL - 6867/2024	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1	(Se at No-2)
40	90766/2024	04.11.2024	ABLAPL - 11797/2024	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29 Judgement Dtd. 2024-10-29, Petition, Appeal memo, Annexure,		(Se at No-2)
41	90767/2024	04.11.2024	ABLAPL - 6721/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-2)
42	90768/2024	04.11.2024	ABLAPL - 11795/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1	(Se at No-14)
43	90770/2024	04.11.2024	ABLAPL - 11774/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-14)
44	90771/2024	04.11.2024	ABLAPL - 11402/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-14)
45	90772/2024	04.11.2024	ABLAPL - 11784/2024	P.BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BAIL-1	(Se at No-5)
46	90774/2024	04.11.2024	ABLAPL - 11355/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-5)
47	90775/2024	04.11.2024	ABLAPL - 7432/2024	PC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-5)
48	90776/2024	04.11.2024	CRLMC-3593/2	A.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-10-29		(Se at

			024			OLD			No-5)
49	90777/2024	04.11.2024	ABLAPL - 7362/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-5)
50	90779/2024	04.11.2024	ABLAPL - 8211/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-5)
51	90780/2024	04.11.2024	ABLAPL - 11778/2024	S.K.KAL AMUDIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-5)
52	90781/2024	04.11.2024	ABLAPL - 7263/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-5)
53	90782/2024	04.11.2024	WP (C) - 25804/2024	A. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-28		(Se at No-5)
54	90783/2024	04.11.2024	ABLAPL - 11769/2024	B.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1	(Se at No-15)
55	90784/2024	04.11.2024	CRLMC-3585/2024	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No-15)
56	90785/2024	04.11.2024	ABLAPL - 11780/2024	S.K.BEH ERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	BAIL-1	(Se at No-15)
57	90786/2024	04.11.2024	TRP (C) - 189/2024	A. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-02		(Se at No-15)
58	90787/2024	04.11.2024	ABLAPL - 11749/2024	V.MOHAP ATRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	BAIL-2	(Se at No-18)
59	90788/2024	04.11.2024	WP (C) - 24955/2024	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Se at No-18)
60	90789/2024	04.11.2024	ABLAPL - 11748/2024	V.MOHAP ATRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	BAIL-2	(Se at No-18)
6	90790/	04.11.2	ABLAPL	S.MAHAR	C.O.	COURT	Order Dtd. 2024-10-29		(Se

1	2024	024	- 11753/ 2024	ANA		NO. 12			at No- 18)
6 2	90791/ 2024	04.11.2 024	ABLAPL - 11776/ 2024	R BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Se at No- 18)
6 3	90797/ 2024	04.11.2 024	WP (C) - 15957/ 2021	K R JENA	C.O.	COURT NO. 22	Order Dtd. 2025-01-21	WRIT BRANC H-3	(Se at No- 13)
6 4	90798/ 2024	04.11.2 024	WP (C) - 36841/ 2022	J PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024-10-29	WRIT BRANC H-1	(Se at No- 3)
6 5	90800/ 2024	04.11.2 024	MACA- 1026/2 017	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2023-01-11	MISC. APPEA L SEC.	(Se at No- 1)
6 6	90802/ 2024	04.11.2 024	WP (C) - 35633/ 2023	D J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	WRIT BRANC H-2	(Se at No- 7)
6 7	90803/ 2024	04.11.2 024	WP (C) - 25806/ 2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-26		(Se at No- 7)
6 8	90804/ 2024	04.11.2 024	WP (C) - 25806/ 2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-26		(Se at No- 7)
6 9	90805/ 2024	04.11.2 024	WP (C) - 8534/2 024	S CH SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-11-26	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
7 0	90806/ 2024	04.11.2 024	WP (C) - 23859/ 2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 117)
7 1	90807/ 2024	04.11.2 024	WP (C) - 25315/ 2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-21		(Se at No- 117)
7 2	90808/ 2024	04.11.2 024	WP (C) - 16824/ 2024	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANC H (DIVI	(Se at No- 112

								SION BENCH -2))
7 3	90809/ 2024	04.11.2 024	WP (C) - 25718/ 2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-21		(Se at No- 112)
7 4	90810/ 2024	04.11.2 024	OTAPL- 7/2020	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	CIVIL REVIS ION	(Se at No- 4)
7 5	90811/ 2024	04.11.2 024	OTAPL- 7/2020	G PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	CIVIL REVIS ION	(Se at No- 4)
7 6	90812/ 2024	04.11.2 024	WP (C) - 26392/ 2024	T.K.NAY AK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 4)
7 7	90813/ 2024	04.11.2 024	WP (C) - 17540/ 2018	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANC H-3	(Se at No- 28)
7 8	90814/ 2024	04.11.2 024	WP (C) - 26243/ 2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 28)
7 9	90815/ 2024	04.11.2 024	BLAPL- 10636/ 2024	MK PANI	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 28)
8 0	90816/ 2024	04.11.2 024	BLAPL- 10581/ 2024	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 28)
8 1	90817/ 2024	04.11.2 024	WP (C) - 26303/ 2024	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 28)
8 2	90818/ 2024	04.11.2 024	WP (C) - 26414/ 2024	T.K.NAY AK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 28)
8 3	90819/ 2024	04.11.2 024	BLAPL- 5945/2 024	NK ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 28)
8 4	90820/ 2024	04.11.2 024	WP (C) - 26406/ 2024	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-

									28)
85	90821/2024	04.11.2024	WP (C) - 26317/2024	J. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-28)
86	90822/2024	04.11.2024	WP (C) - 26384/2024	P.CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-28)
87	90823/2024	04.11.2024	WP (C) - 26206/2024	SATYAJI T SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-28)
88	90824/2024	04.11.2024	WP (C) - 26513/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-28)
89	90825/2024	04.11.2024	CMP-248/2018	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2018-03-19	WRIT BRANC H-6	(Se at No-24)
90	90826/2024	04.11.2024	WP (C) - 26687/2024	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-24)
91	90827/2024	04.11.2024	WP (C) - 26391/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-24)
92	90828/2024	04.11.2024	WP (C) - 24607/2023	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	WRIT BRANC H-1	(Se at No-2)
93	90829/2024	04.11.2024	WP (C) - 24607/2023	P.K.MIS HRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	WRIT BRANC H-1	(Se at No-2)
94	90830/2024	04.11.2024	WP (C) - 25469/2022	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANC H-4	(Se at No-37)
95	90831/2024	04.11.2024	WP (C) - 39844/2021	D.K.PAN DA	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANC H-3	(Se at No-28)
96	90833/2024	04.11.2024	WP (C) - 39844/2021	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANC H-3	(Se at No-28)
97	90834/2024	04.11.2024	WP (C) - 22741/	H K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANC	(Se at

			2019					H-5	No-21)
98	90835/2024	04.11.2024	GUAP-9/2023	M/S.ABHISHEK DASH	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	FIRST APPEAL	(Seat No-1)
99	90837/2024	04.11.2024	WP (C) - 33507/2022	U.K.CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANCH-2	(Seat No-8)
100	90838/2024	04.11.2024	GUAP-9/2023	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	FIRST APPEAL	(Seat No-1)
101	90839/2024	04.11.2024	WP (C) - 1529/2017	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANCH-5	(Seat No-20)
102	90841/2024	04.11.2024	WP (C) - 26361/2024	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Seat No-20)
103	90842/2024	04.11.2024	WP (C) - 11748/2017	K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANCH-4	(Seat No-27)
104	90843/2024	04.11.2024	WP (C) - 26387/2024	M.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Seat No-27)
105	90844/2024	04.11.2024	WP (C) - 26337/2024	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Seat No-27)
106	90845/2024	04.11.2024	WP (C) - 22822/2015	P.CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANCH-7	(Seat No-18)
107	90846/2024	04.11.2024	WP (C) - 26604/2024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Seat No-18)
108	90847/2024	04.11.2024	WP (C) - 11711/2017	A.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30	WRIT BRANCH-4	(Seat No-27)
109	90849/2024	04.11.2024	WPC (OA) - 3786/2016	PRAHALLADA SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	OA Branch	(Seat No-1)
1	90850/	04.11.2	WPC (OA)	S K	C.O.	COURT	Order Dtd. 2024-10-30	OA	(Se

10	2024	024	C)-1410/2018	MISHRA		NO. 1		Branch	at No-1)
111	90852/2024	04.11.2024	WP (C)-26225/2024	PRADIPTA KUMAR PATTANA YAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-1)
112	90853/2024	04.11.2024	WP (C)-26223/2024	PRADIPTA KUMAR PATTANA YAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No-1)
113	90855/2024	04.11.2024	WP (C)-26342/2024	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-11-11		(Se at No-1)
114	90857/2024	04.11.2024	WP (C)-18449/2022	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANCH-2	(Se at No-8)
115	90859/2024	04.11.2024	WP (C)-6131/2022	DR. PURUSOTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANCH-3	(Se at No-28)
116	90860/2024	04.11.2024	WP (C)-19220/2024	B K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Se at No-28)
117	90861/2024	04.11.2024	ABLAPL - 9513/2024	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No-28)
118	90863/2024	04.11.2024	ABLAPL - 10947/2024	PRATAP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No-28)
119	90864/2024	04.11.2024	ABLAPL - 11809/2024	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No-28)
120	90865/2024	04.11.2024	ABLAPL - 11771/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No-28)
121	90866/2024	04.11.2024	ABLAPL - 11763/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	BAIL-1	(Se at No-2)
122	90867/2024	04.11.2024	WP (C)-25973/2024	M.DAS	C.O.	COURT NO. 23			(Se at No-2)

1 2 3	90868/ 2024	04.11.2 024	WP (C) - 29256/ 2022	B K PATI	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	WRIT BRANC H-4	(Se at No- 37)
1 2 4	90869/ 2024	04.11.2 024	ABLAPL - 11812/ 2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 13)
1 2 5	90870/ 2024	04.11.2 024	WP (C) - 26088/ 2024	M.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Se at No- 13)
1 2 6	90871/ 2024	04.11.2 024	ABLAPL - 11813/ 2024	SRINIBA SH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 13)
1 2 7	90873/ 2024	04.11.2 024	WP (C) - 26096/ 2024	D.K.SAH U	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 13)
1 2 8	90874/ 2024	04.11.2 024	CRREV- 120/20 01	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	CRIMI NAL REVIS ION	(Se at No- 4)
1 2 9	90875/ 2024	04.11.2 024	WP (C) - 26096/ 2024	M.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 4)
1 3 0	90876/ 2024	04.11.2 024	WP (C) - 26411/ 2024	M.K.PAN I	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29		(Se at No- 4)
1 3 1	90879/ 2024	04.11.2 024	WP (C) - 26487/ 2024	SURENDR A DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-09		(Se at No- 4)
1 3 2	90880/ 2024	04.11.2 024	WA- 927/20 24	T SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-30	WRIT APPEA L	(Se at No- 1)
1 3 3	90881/ 2024	04.11.2 024	WP (C) - 26487/ 2024	SURENDR A DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-09		(Se at No- 1)
1 3 4	90882/ 2024	04.11.2 024	ABLAPL - 11790/ 2024	SRINIBA SH MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-29	BAIL- 2	(Se at No- 7)
1 3 5	90883/ 2024	04.11.2 024	WP (C) - 26478/ 2024	J.P.KAR	C.O.	COURT NO. 16	Order Dtd. 2024-10-29		(Se at No-

									7)
1 3 6	90884/ 2024	04.11.2 024	ABLAPL - 11777/ 2024	SARAT DASH	C.O.	COURT NO. 16	Order Dtd. 2024-10-29		(Se at No- 7)
1 3 7	90885/ 2024	04.11.2 024	WP (C) - 7611/2 021	D HAZARA	C.O.	COURT NO. 16	Order Dtd. 2024-10-29	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
1 3 8	90886/ 2024	04.11.2 024	WP (C) - 26485/ 2024	K.C.PAN DA	C.O.	COURT NO. 23	Order Dtd. 2024-12-05		(Se at No- 102)
1 3 9	90887/ 2024	04.11.2 024	ABLAPL - 10949/ 2024	PRATAP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Se at No- 102)
1 4 0	90888/ 2024	04.11.2 024	CRLA- 896/20 24	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Se at No- 102)
1 4 1	90889/ 2024	04.11.2 024	WP (C) - 26575/ 2024	H.K.PAN DA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17		(Se at No- 102)
1 4 2	90890/ 2024	04.11.2 024	ARBP- 42/202 4	P K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	M.J.C .	(Se at No- 1)
1 4 3	90891/ 2024	04.11.2 024	CRLREV - 389/20 24	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	CRIMI NAL REVIS ION	(Se at No- 6)
1 4 4	90892/ 2024	04.11.2 024	WP (C) - 26637/ 2024	U.C.JEN A	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Se at No- 6)
1 4 5	90894/ 2024	04.11.2 024	ABLAPL - 10994/ 2024	PRATAP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	BAIL- 2	(Se at No- 12)
1 4 6	90895/ 2024	04.11.2 024	ARBP- 32/202 4	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	M.J.C .	(Se at No- 1)

147	90896/2024	04.11.2024	CRLREV - 608/2024	A. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Seat No-1)
148	90897/2024	04.11.2024	WP (C) - 26639/2024	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17		(Seat No-1)
149	90898/2024	04.11.2024	ABLAPL - 10950/2024	PRATAP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-1)
150	90899/2024	04.11.2024	WP (C) - 26693/2024	S. R. PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Seat No-1)
151	90900/2024	04.11.2024	WP (C) - 26409/2024	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-1)
152	90901/2024	04.11.2024	ABLAPL - 11807/2024	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-1)
153	90902/2024	04.11.2024	WP (C) - 26695/2024	S. R. PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Seat No-1)
154	90903/2024	04.11.2024	ABLAPL - 11806/2024	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-1)
155	90905/2024	04.11.2024	WP (C) - 26273/2024	S.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-01-06		(Seat No-1)
156	90906/2024	04.11.2024	WP (C) - 25532/2024	J. D. MUDULI	C.O.	COURT NO. 5	Order Dtd. 2024-12-09		(Seat No-1)
157	90907/2024	04.11.2024	ABLAPL - 11770/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Judgement Dtd. 2024-10-29	BAIL-1	(Seat No-13)
158	90908/2024	04.11.2024	ABLAPL - 11757/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-10-29		(Seat No-13)
159	90909/2024	04.11.2024	ABLAPL - 11772/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-10-29	BAIL-1	(Seat No-13)

			2024						5)
160	90911/2024	04.11.2024	ABLAPL-11773/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-10-29	BAIL-1	(Seat No-13)
161	90912/2024	04.11.2024	WP (C)-26335/2024	G. D. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-10-30		(Seat No-13)
162	90914/2024	04.11.2024	WP (C)-25017/2024	L. SHARMA	C.O.	COURT NO. 5	Order Dtd. 2024-10-30		(Seat No-13)
163	90915/2024	04.11.2024	WP (C)-25630/2024	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Seat No-13)
164	90917/2024	04.11.2024	WP (C)-25837/2024	K. C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-13)
165	90918/2024	04.11.2024	WP (C)-25842/2024	P. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-13)
166	90919/2024	04.11.2024	WP (C)-25866/2024	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Seat No-13)
167	90920/2024	04.11.2024	WP (C)-26071/2024	N. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Seat No-13)
168	90921/2024	04.11.2024	JCRLA-45/2005	LAXIMIPRIYA PATRA	C.O.	COURT NO. 23	Order Dtd. 2023-03-31Judgement Dtd. 2023-03-31,	CRIMINAL APPEAL	(Seat No-6)
169	90922/2024	04.11.2024	WP (C)-26625/2024	S. R. PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Seat No-6)
170	90960/2024	04.11.2024	BLAPL-7436/2024	N PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-09-27		(Seat No-6)
171	90961/2024	04.11.2024	BLAPL-7387/2024	N PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-09-27	BAIL-1	(Seat No-6)
177	90965/2024	04.11.2024	ABLAPL-	JADUNATH	C.O.	COURT NO.	Order Dtd. 2024-10-29		(Seat

2			11708/ 2024	PRADHAN		23			No-6)
1 7 3	90967/ 2024	04.11.2 024	BLAPL- 1367/2 024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Se at No- 6)
1 7 4	90969/ 2024	04.11.2 024	BLAPL- 1368/2 024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	BAIL- 2	(Se at No- 12)
1 7 5	90970/ 2024	04.11.2 024	BLAPL- 5386/2 024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-10-30	BAIL- 2	(Se at No- 12)
1 7 6	90974/ 2024	04.11.2 024	ABLAPL - 8748/2 024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 12)
1 7 7	90975/ 2024	04.11.2 024	ABLAPL - 8176/2 024	RABINDR A NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL- 2	(Se at No- 9)
1 7 8	90976/ 2024	04.11.2 024	BLAPL- 7667/2 024	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL- 2	(Se at No- 8)
1 7 9	90978/ 2024	04.11.2 024	ABLAPL - 11894/ 2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 8)
1 8 0	90979/ 2024	04.11.2 024	BLAPL- 10154/ 2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 8)
1 8 1	90980/ 2024	04.11.2 024	ABLAPL - 11893/ 2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 8)
1 8 2	90981/ 2024	04.11.2 024	BLAPL- 9484/2 024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 8)
1 8 3	90983/ 2024	04.11.2 024	ABLAPL - 11887/ 2024	SURESH CH SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL- 1	(Se at No- 14)
1 8 4	90986/ 2024	04.11.2 024	ABLAPL - 11890/ 2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 14)
1	90987/ 2024	04.11.2 024	ABLAPL	B DAS	C.O.	COURT	Order Dtd. 2024-10-30		(Se

85	2024	024	- 11885/ 2024			NO. 2 OLD			at No- 14)
186	90990/ 2024	04.11.2 024	ABLAPL - 11883/ 2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 14)
187	90991/ 2024	04.11.2 024	ABLAPL - 11889/ 2024	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 14)
188	90995/ 2024	04.11.2 024	RPFAM- 280/20 24	S. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-12-03		(Se at No- 14)
189	90996/ 2024	04.11.2 024	WP (C) - 26111/ 2024	N. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-30		(Se at No- 14)
190	90997/ 2024	04.11.2 024	WP (C) - 26331/ 2024	D. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-12-05		(Se at No- 14)
191	90999/ 2024	04.11.2 024	WP (C) - 26435/ 2024	B. MOHAPAT RA	C.O.	COURT NO. 3	Order Dtd. 2024-10-30		(Se at No- 14)
192	91000/ 2024	04.11.2 024	WP (C) - 22963/ 2024	S. B. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-10-30		(Se at No- 14)
193	91001/ 2024	04.11.2 024	CMP- 1150/2 024	S. K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-05		(Se at No- 14)
194	91002/ 2024	04.11.2 024	WP (C) - 26651/ 2024	H. K. PANDA	C.O.	COURT NO. 14	Order Dtd. 2024-11-13		(Se at No- 14)
195	91003/ 2024	04.11.2 024	WP (C) - 25835/ 2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-10-30		(Se at No- 14)
196	91005/ 2024	04.11.2 024	CMP- 895/20 24	M. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-10-28		(Se at No- 14)
197	91007/ 2024	04.11.2 024	WP (C) - 26480/ 2024	M. KAR	C.O.	COURT NO. 14	Order Dtd. 2024-10-30		(Se at No- 14)

198	91008/2024	04.11.2024	WA-2385/2024	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10		(Seat No-14)
199	91011/2024	04.11.2024	WP (C) - 22366/2024	B. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-28		(Seat No-14)
200	91012/2024	04.11.2024	WP (C) - 26777/2024	M. R. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-30		(Seat No-14)
201	91014/2024	04.11.2024	RPFAM-224/2024	D. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-12-06		(Seat No-14)
202	91028/2024	04.11.2024	ABLAPL - 11519/2024	MRUTYUN JAYA MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-21	BAIL-2	(Seat No-11)
203	91047/2024	04.11.2024	TRP (C) - 181/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-11-25		(Seat No-11)
204	91051/2024	04.11.2024	WPC (OA) - 1124/2019	DILLIP SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-28	OA Branch	(Seat No-1)
205	91053/2024	04.11.2024	WP (C) - 26634/2024	G C JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-29		(Seat No-1)
206	91054/2024	04.11.2024	ABLAPL - 11702/2024	S N GAYA	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Seat No-1)
207	91056/2024	04.11.2024	WP (C) - 26325/2024	B.K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-30		(Seat No-1)
208	91057/2024	04.11.2024	ABLAPL - 449/2024	MILTON DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-29		(Seat No-1)
209	91058/2024	04.11.2024	ABLAPL - 11794/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-10-29		(Seat No-1)
210	91059/2024	04.11.2024	WP (C) - 6409/2012	J K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10-30	WRIT BRANCH-5	(Seat No-1)

									32)
2 1 1	91060/ 2024	04.11.2 024	ABLAPL - 10924/ 2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 15)
2 1 2	91061/ 2024	04.11.2 024	ABLAPL - 11801/ 2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 14)
2 1 3	91062/ 2024	04.11.2 024	WP (C) - 26220/ 2024	S. SARKAR	C.O.	COURT NO. 2	Order Dtd. 2024-10-28		(Se at No- 14)
2 1 4	91063/ 2024	04.11.2 024	ABLAPL - 11788/ 2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-10-29	BAIL- 1	(Se at No- 5)
2 1 5	91064/ 2024	04.11.2 024	WP (C) - 26749/ 2024	B. N. SHADHAN GI	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 5)
2 1 6	91065/ 2024	04.11.2 024	BLAPL- 7436/2 024	SP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-27		(Se at No- 5)
2 1 7	91067/ 2024	04.11.2 024	BLAPL- 7387/2 024	SP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	BAIL- 1	(Se at No- 6)
2 1 8	91068/ 2024	04.11.2 024	BLAPL- 3493/2 024	A PATTANA IK	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	BAIL- 2	(Se at No- 11)
2 1 9	91069/ 2024	04.11.2 024	BLAPL- 7246/2 024	A PATRNAI K	C.O.	COURT NO. 1	Order Dtd. 2024-09-27		(Se at No- 11)
2 2 0	91070/ 2024	04.11.2 024	BLAPL- 3644/2 024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2024-09-27		(Se at No- 11)
2 2 1	91071/ 2024	04.11.2 024	BLAPL- 2599/2 024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	BAIL- 1	(Se at No- 1)
2 2 2	91072/ 2024	04.11.2 024	BLAPL- 9744/2 024	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No- 1)
2 2 2	91073/ 2024	04.11.2 024	BLAPL- 5487/2	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	BAIL- 2	(Se at

3			024						No-8)
2 2 4	91074/ 2024	04.11.2 024	BLAPL- 6941/2 024	AK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	BAIL- 2	(Se at No- 11)
2 2 5	91075/ 2024	04.11.2 024	WP (C) - 25428/ 2024	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 11)
2 2 6	91077/ 2024	04.11.2 024	CRLMC- 2482/2 024	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No- 11)
2 2 7	91078/ 2024	04.11.2 024	CRLMC- 1918/2 022	B S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-29	CRIMI NAL MISC	(Se at No- 4)
2 2 8	91079/ 2024	04.11.2 024	BLAPL- 5714/2 024	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-29		(Se at No- 4)
2 2 9	91081/ 2024	04.11.2 024	ABLAPL - 11884/ 2024	HRUDANA NDA MOHAPAT RA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 4)
2 3 0	91082/ 2024	04.11.2 024	ABLAPL - 11886/ 2024	HRUDANA NDA MOHAPAT RA	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 4)
2 3 1	91083/ 2024	04.11.2 024	BLAPL- 8306/2 024	JADUNAT H PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 4)
2 3 2	91084/ 2024	04.11.2 024	BLAPL- 9862/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-10-30		(Se at No- 4)
2 3 3	91086/ 2024	04.11.2 024	WP (C) - 3584/2 018	N R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-19	WRIT BRANC H-7	(Se at No- 15)
2 3 4	91087/ 2024	04.11.2 024	WP (C) - 3583/2 018	N R BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-09-19	WRIT BRANC H-7	(Se at No- 15)
2 3 5	91088/ 2024	04.11.2 024	WP (C) - 3586/2 018	N BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-09-19	WRIT BRANC H-7	(Se at No- 15)
2	91089/ 2024	04.11.2	WP (C) -	K. K.	C.O.	COURT	Order Dtd. 2024-10-30		(Se

36	2024	024	26610/2024	MOHANTT A		NO. 22			at No- 15)
237	91091/2024	04.11.2024	ABLAPL - 8203/2024	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-2	(Se at No- 7)
238	91100/2024	04.11.2024	CRLMP-87/2024	S K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No- 10)
239	91101/2024	04.11.2024	ABLAPL - 2205/2023	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-04-06	BAIL-2	(Se at No- 12)
240	91102/2024	04.11.2024	WP (C) - 26503/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-18		(Se at No- 12)
241	91103/2024	04.11.2024	WP (C) - 26493/2024	S. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-14		(Se at No- 12)
242	91104/2024	04.11.2024	WP (C) - 26492/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-18		(Se at No- 12)
243	91105/2024	04.11.2024	WP (C) - 26812/2024	H. K. MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2024-11-20		(Se at No- 12)
244	91106/2024	04.11.2024	WP (C) - 25819/2024	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-30		(Se at No- 12)
245	91107/2024	04.11.2024	WP (C) - 26364/2024	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Se at No- 12)
246	91108/2024	04.11.2024	WP (C) - 26377/2024	S. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Se at No- 12)
247	91109/2024	04.11.2024	WP (C) - 26413/2024	P. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Se at No- 12)
248	91110/2024	04.11.2024	WP (C) - 25793/2024	A. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Se at No- 12)

249	91111/2024	04.11.2024	WP (C) - 25831/2024	P. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Seat No-12)
250	91112/2024	04.11.2024	WP (C) - 25860/2024	P. K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-10-29		(Seat No-12)
251	91113/2024	04.11.2024	WP (C) - 25883/2024	M. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-12-03		(Seat No-12)
252	91114/2024	04.11.2024	WP (C) - 26227/2024	P. R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-12-03		(Seat No-12)
253	91115/2024	04.11.2024	WP (C) - 26452/2024	S. R. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(Seat No-12)
254	91116/2024	04.11.2024	TRP (C) - 334/2024	P. L. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-09		(Seat No-12)
255	91117/2024	04.11.2024	WP (C) - 24452/2024	M. K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-12-09		(Seat No-12)
256	91118/2024	04.11.2024	ABLAPL - 11181/2024	SAMIR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-29	BAIL-1	(Seat No-15)
257	91120/2024	04.11.2024	ABLAPL - 11473/2024	B P TANGA	C.O.	COURT NO. 16	Order Dtd. 2024-10-30		(Seat No-15)
258	91121/2024	04.11.2024	RVWPET - 247/2024	P. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-10-29		(Seat No-15)
259	91122/2024	04.11.2024	ABLAPL - 10952/2024	K DAS	C.O.	COURT NO. 16	Order Dtd. 2024-10-29		(Seat No-15)
260	91123/2024	04.11.2024	WP (C) - 26194/2024	Y. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-02		(Seat No-15)
261	91124/2024	04.11.2024	ABLAPL - 10169/	MR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-10-29		(Seat No-

			2024						15)
2 6 2	91125/ 2024	04.11.2 024	ABLAPL - 11399/ 2024	S MOHAPAT RA	C.O.	COURT NO. 2	Order Dtd. 2024-10-30		(Se at No- 15)
2 6 3	91126/ 2024	04.11.2 024	WP (C) - 26143/ 2024	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-10-28		(Se at No- 15)
2 6 4	91127/ 2024	04.11.2 024	ABLAPL - 11368/ 2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se at No- 15)
2 6 5	91128/ 2024	04.11.2 024	WP (C) - 25746/ 2024	R. K. MOHAPAT RA	C.O.	COURT NO. 2	Order Dtd. 2024-10-23		(Se at No- 15)
2 6 6	91129/ 2024	04.11.2 024	WP (C) - 20516/ 2024	M. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 15)
2 6 7	91130/ 2024	04.11.2 024	WP (C) - 23895/ 2024	U. P. BAG	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(Se at No- 15)
2 6 8	91131/ 2024	04.11.2 024	WP (C) - 24605/ 2024	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(Se at No- 15)
2 6 9	91132/ 2024	04.11.2 024	ABLAPL - 11347/ 2024	P K PANI	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	BAIL- 2	(Se at No- 11)
2 7 0	91133/ 2024	04.11.2 024	ABLAPL - 11320/ 2024	B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-30		(Se at No- 11)
2 7 1	91134/ 2024	04.11.2 024	WP (C) - 24448/ 2021	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	WRIT BRANC H-7	(Se at No- 15)
2 7 2	91135/ 2024	04.11.2 024	WP (C) - 979/20 21	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	WRIT BRANC H-1	(Se at No- 1)
2 7 3	91136/ 2024	04.11.2 024	ABLAPL - 11248/ 2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-30		(Se at No- 1)
2 7 7	91137/ 2024	04.11.2 024	ABLAPL - 11248/ 2024	B MISHRA	C.O.	COURT NO.	Order Dtd. 2024-10-29		(Se at No- 1)

4			11124/2024			10			No-1)
275	91138/2024	04.11.2024	WP (C) - 5296/2022	M M NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	WRIT BRANCH-2	(Seat No-34)
276	91139/2024	04.11.2024	WP (C) - 13032/2018	T BAG	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	WRIT BRANCH-2	(Seat No-6)
277	91140/2024	04.11.2024	ABLAPL - 11120/2024	D K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(Seat No-6)
278	91141/2024	04.11.2024	ABLAPL - 11119/2024	P K PANI	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(Seat No-6)
279	91142/2024	04.11.2024	MACA-996/2015	M K PATI	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	MISC. APPEAL SEC.	(Seat No-4)
280	91143/2024	04.11.2024	MACA-996/2015	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-10-29	MISC. APPEAL SEC.	(Seat No-4)
281	91144/2024	04.11.2024	ABLAPL - 11106/2024	S P DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-29		(Seat No-4)
282	91145/2024	04.11.2024	ABLAPL - 10881/2024	DEBI PRASAD DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-30	BAIL-1	(Seat No-14)
283	91146/2024	04.11.2024	ABLAPL - 2569/2024	DEBI PRASAD DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-30		(Seat No-14)
284	91147/2024	04.11.2024	ABLAPL - 1494/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Seat No-14)
285	91148/2024	04.11.2024	WP (C) - 4250/2021	D K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No-31)
286	91149/2024	04.11.2024	ABLAPL - 1234/2024	L JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No-31)
2	91150/	04.11.2	ABLAPL	B S	C.O.	COURT	Order Dtd. 2024-10-30		(Se

87	2024	024	- 10655/ 2024	SWAIN		NO. 2			at No- 31)
288	91151/ 2024	04.11.2 024	ABLAPL - 7717/2 024	SATYAPR IYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 31)
289	91152/ 2024	04.11.2 024	ABLAPL - 11891/ 2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 31)
290	91153/ 2024	04.11.2 024	ABLAPL - 11896/ 2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 31)
291	91154/ 2024	04.11.2 024	CRLMC- 3890/2 024	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-14		(Se at No- 31)
292	91155/ 2024	04.11.2 024	CRLMC- 3888/2 024	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-14		(Se at No- 31)
293	91156/ 2024	04.11.2 024	CRLMC- 3773/2 024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-30		(Se at No- 31)
294	91157/ 2024	04.11.2 024	ABLAPL - 11195/ 2024	PRAHALL AD SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-10-29	BAIL- 2	(Se at No- 17)
295	91158/ 2024	04.11.2 024	WP (C) - 26517/ 2024	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2024-10-29		(Se at No- 17)
296	91159/ 2024	04.11.2 024	CRLMC- 3713/2 024	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(Se at No- 17)
297	91160/ 2024	04.11.2 024	ABLAPL - 11832/ 2024	BHARAT CHANDRA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 17)
298	91161/ 2024	04.11.2 024	ABLAPL - 11867/ 2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 17)
299	91162/ 2024	04.11.2 024	WP (C) - 26844/ 2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se at No- 17)

300	91163/2024	04.11.2024	WP(C)-1529/2017	R C MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	WRIT BRANCH-5	(Seat No-20)
301	91164/2024	04.11.2024	WP(C)-26781/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Seat No-20)
302	91165/2024	04.11.2024	ABLAPL-9302/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Seat No-20)
303	91166/2024	04.11.2024	ABLAPL-11868/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1	(Seat No-13)
304	91167/2024	04.11.2024	ABLAPL-11863/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL-1	(Seat No-13)
305	91168/2024	04.11.2024	ABLAPL-11874/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Seat No-13)
306	91169/2024	04.11.2024	ABLAPL-11602/2024	B. N. SHADHANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-13)
307	91170/2024	04.11.2024	ABLAPL-11601/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-3)
308	91171/2024	04.11.2024	ABLAPL-8149/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-3)
309	91172/2024	04.11.2024	RPFAM-273/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Seat No-3)
310	91173/2024	04.11.2024	ABLAPL-11831/2024	JAYANTA KUMAR KHANDAY ATRAY	C.O.	COURT NO. 20	Order Dtd. 2024-10-30		(Seat No-3)
311	91174/2024	04.11.2024	ABLAPL-11826/2024	B B ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-10-30		(Seat No-3)
312	91175/2024	04.11.2024	ABLAPL-11828/	R R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-10-30		(Seat No-

			2024						3)
3 1 3	91176/ 2024	04.11.2 024	WP (C) - 6579/2 024	U P BAG	C.O.	COURT NO. 20	Order Dtd. 2024-10-28	WRIT BRANC H-7	(Se at No- 48)
3 1 4	91177/ 2024	04.11.2 024	WP (C) - 6579/2 024	DR. BIBHUTI BHUSAN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-10-28	WRIT BRANC H-7	(Se at No- 48)
3 1 5	91178/ 2024	04.11.2 024	WP (C) - 14996/ 2024	U P BAG	C.O.	COURT NO. 20	Order Dtd. 2024-10-28	WRIT BRANC H-5	(Se at No- 20)
3 1 6	91179/ 2024	04.11.2 024	CONTC- 2479/2 012	S. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-06	CONTE MPT	(Se at No- 1)
3 1 7	91180/ 2024	04.11.2 024	BLAPL- 7443/2 024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-10-30	BAIL- 2	(Se at No- 7)
3 1 8	91181/ 2024	04.11.2 024	ABLAPL - 11978/ 2024	H K PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-11-04		(Se at No- 7)
3 1 9	90710/ 2024	04.11.2 024	WP (C) - 18441/ 2024	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2024-08-28		(Se at No- 7)
3 2 0	90711/ 2024	04.11.2 024	WP (C) - 24204/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-21		(Se at No- 7)
3 2 1	90712/ 2024	04.11.2 024	WP (C) - 25658/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-21		(Se at No- 7)
3 2 2	90713/ 2024	04.11.2 024	WP (C) - 25748/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-21		(Se at No- 7)
3 2 3	90714/ 2024	04.11.2 024	WP (C) - 25761/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-21		(Se at No- 7)
3 2 4	90715/ 2024	04.11.2 024	WP (C) - 25773/ 2024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-21		(Se at No- 7)
3 2	90717/ 2024	04.11.2 024	WP (C) - 25956/ 2024	MANOJ KUMAR	GENE RAL		Order Dtd. 2024-10-21		(Se at

5			2024	RANA					No-7)
3 2 6	90719/ 2024	04.11.2 024	WP (C) - 18192/ 2019	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(Se at No- 31)
3 2 7	90724/ 2024	04.11.2 024	WP (C) - 29414/ 2023	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2023-09-11	WRIT BRANC H-5	(Se at No- 22)
3 2 8	90727/ 2024	04.11.2 024	WP (C) - 30701/ 2023	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2023-09-26	WRIT BRANC H-3	(Se at No- 33)
3 2 9	90730/ 2024	04.11.2 024	WP (C) - 28085/ 2020	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(Se at No- 18)
3 3 0	90733/ 2024	04.11.2 024	WP (C) - 28083/ 2020	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(Se at No- 18)
3 3 1	90740/ 2024	04.11.2 024	WP (C) - 36106/ 2020	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-3	(Se at No- 28)
3 3 2	90742/ 2024	04.11.2 024	WP (C) - 36180/ 2020	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-3	(Se at No- 28)
3 3 3	90748/ 2024	04.11.2 024	WP (C) - 34175/ 2020	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-4	(Se at No- 38)
3 3 4	90762/ 2024	04.11.2 024	WP (C) - 18423/ 2024	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2024-08-27		(Se at No- 38)
3 3 5	90769/ 2024	04.11.2 024	WP (C) - 25951/ 2024	SAROJ KUMAR MISHRA	GENE RAL		Order Dtd. 2024-10-29		(Se at No- 38)
3 3 6	90773/ 2024	04.11.2 024	WP (C) - 16479/ 2022	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-23	WRIT BRANC H-2	(Se at No- 34)
3 3 7	90778/ 2024	04.11.2 024	WP (C) - 20450/ 2021	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-10-09	WRIT BRANC H-5	(Se at No- 47)
3	90792/ 2024	04.11.2 024	WP (C) -	MANOJ	GENE		Order Dtd. 2024-07-25	WRIT	(Se

38	2024	024	19438/2023	KUMAR RANA	RAL			BRANCH (DIVISION BENCH-1)	at No-106)
339	90793/2024	04.11.2024	WP (C) - 19544/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
340	90794/2024	04.11.2024	JCRLA-91/2022	GHASIRAM HANSDAH	GENERAL		Order Dtd. 2024-09-02	CRIMINAL APPEAL	(Seat No-11)
341	90795/2024	04.11.2024	JCRLA-57/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-28	CRIMINAL APPEAL	(Seat No-11)
342	90796/2024	04.11.2024	JCRLA-21/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-04	CRIMINAL APPEAL	(Seat No-11)
343	90799/2024	04.11.2024	JCRLA-115/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-5)
344	90801/2024	04.11.2024	GCRLA-18/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-3)
345	90832/2024	04.11.2024	GCRLA-67/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-3)
346	90836/2024	04.11.2024	CRLA-116/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-7)
347	90840/2024	04.11.2024	JCRLA-149/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-6)
348	90848/2024	04.11.2024	CRLA-510/2006	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-8)
349	90851/2024	04.11.2024	JCRLA-85/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-

								L	8)
350	90854/2024	04.11.2024	JCRLA-87/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-8)
351	90856/2024	04.11.2024	CRLA-684/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-10-23	CRIMINAL APPEAL	(Serial No-9)
352	90858/2024	04.11.2024	WP (C) - 25928/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-10-29		(Serial No-9)
353	90872/2024	04.11.2024	WP (C) - 25929/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-10-29		(Serial No-9)
354	90877/2024	04.11.2024	CRLMC-3419/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-10-22		(Serial No-9)
355	90878/2024	04.11.2024	WP (C) - 26460/2024	S.DAS	GENERAL		Order Dtd. 2024-11-12	WRIT BRANCH-4	(Serial No-38)
356	90893/2024	04.11.2024	JCRLA-89/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-10)
357	90904/2024	04.11.2024	JCRLA-40/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-10)
358	90910/2024	04.11.2024	JCRLA-114/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-5)
359	90913/2024	04.11.2024	JCRLA-64/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-9)
360	90916/2024	04.11.2024	JCRLA-113/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-5)
361	90925/2024	04.11.2024	CRLA-40/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Serial No-4)
366	90927/2024	04.11.2024	WP (C) - 35434/	DEBASIS TRIPATHI	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH	(Serial No-)

2			2020	Y				H (DIVISION BENCH -1)	No- 102)
3 6 3	90931/ 2024	04.11.2 024	WP (C) - 8397/2 019	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-03-20	WRIT BRANC H (DIVISION BENCH -2)	(Se at No- 109)
3 6 4	90933/ 2024	04.11.2 024	TRPCRL - 25/202 2	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2022-12-09	BAIL- 1	(Se at No- 6)
3 6 5	90936/ 2024	04.11.2 024	WP (C) - 14522/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-10-28	WRIT BRANC H-1	(Se at No- 1)
3 6 6	90939/ 2024	04.11.2 024	CRLA- 60/201 9	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(Se at No- 6)
3 6 7	90941/ 2024	04.11.2 024	CRLA- 487/20 12	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(Se at No- 4)
3 6 8	90943/ 2024	04.11.2 024	CRLA- 89/201 8	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(Se at No- 5)
3 6 9	90945/ 2024	04.11.2 024	CRLA- 521/20 23	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(Se at No- 9)
3 7 0	90947/ 2024	04.11.2 024	CRLA- 803/20 17	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(Se at No- 2)
3 7 1	90949/ 2024	04.11.2 024	CRLA- 794/20 17	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(Se at No- 2)
3 7 2	90953/ 2024	04.11.2 024	WP (C) - 25752/ 2024	KRISHNA CHANDRA SAHU	GENE RAL		Order Dtd. 2024-10-28		(Se at No- 2)
3 7 3	90955/ 2024	04.11.2 024	CRLREV - 304/20 15	MAHENDR A KUMAR MOHAPAT RA	GENE RAL		Judgement Dtd. 2024-10- 29	CRIMI NAL REVIS ION	(Se at No- 1)

374	90958/2024	04.11.2024	CRLA-442/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Serial No-8)
375	90963/2024	04.11.2024	CRLA-954/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Serial No-6)
376	90966/2024	04.11.2024	CRLA-383/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Serial No-10)
377	90972/2024	04.11.2024	CRLA-295/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Serial No-10)
378	90984/2024	04.11.2024	WP (C) - 25468/2024	SANDHYA RANI PANI	GENERAL		Order Dtd. 2024-10-30		(Serial No-10)
379	90988/2024	04.11.2024	WP (C) - 5509/2023	BIRAJ KUMAR DAS	GENERAL		Petition	WRIT BRANCH-5	(Serial No-47)
380	90992/2024	04.11.2024	WP (C) - 22419/2014	TAHASILDAR BHUBANE SWAR	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-105)
381	90993/2024	04.11.2024	WP (C) - 16412/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6	(Serial No-35)
382	90994/2024	04.11.2024	WP (C) - 16432/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6	(Serial No-35)
383	90998/2024	04.11.2024	WP (C) - 16527/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-7	(Serial No-18)
384	91004/2024	04.11.2024	WP (C) - 4919/2009	SK TASLIM	GENERAL		Order Dtd. 2009-07-17		(Serial No-18)
385	91022/2024	04.11.2024	ABLAPL - 11766/2024	SRIKANTA MOHAPATRA	GENERAL		Order Dtd. 2024-10-29	BAIL-1	(Serial No-5)

386	91029/2024	04.11.2024	WP (C) - 27434/2022	TAPAN KUMAR NANDA	GENERAL		Entire Document	WRIT BRANCH-8	(Serial No-43)
387	91044/2024	04.11.2024	ABLAPL - 10662/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-10-30		(Serial No-43)
388	91052/2024	04.11.2024	WP (C) - 20469/2024	DILLIP KUMAR PATRO	GENERAL		Entire Order		(Serial No-43)
389	91055/2024	04.11.2024	WP (C) - 20469/2024	DILLIP KUMAR PATRO	GENERAL		Entire Brief		(Serial No-43)
390	91076/2024	04.11.2024	WP (C) - 20469/2024	DILLIP KUMAR PATRO	GENERAL		Entire Document		(Serial No-43)
391	91085/2024	04.11.2024	ABLAPL - 11258/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-10-30		(Serial No-43)
392	91090/2024	04.11.2024	WP (C) - 26832/2024	SIDHARTHA SHANKAR PRADHAN	GENERAL		Petition With Annexures		(Serial No-43)
393	91092/2024	04.11.2024	ABLAPL - 11798/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-10-29	BAIL-1	(Serial No-13)
394	91093/2024	04.11.2024	ABLAPL - 11709/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-10-28		(Serial No-13)
395	91094/2024	04.11.2024	ABLAPL - 11525/2024	RASHMITA SAHU	GENERAL		Order Dtd. 2024-10-21		(Serial No-13)
396	91095/2024	04.11.2024	WP (C) - 16550/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-7	(Serial No-18)
397	91096/2024	04.11.2024	WP (C) - 16761/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Serial No-30)
398	91097/2024	04.11.2024	WP (C) - 17241/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Serial No-

									30)
399	91098/2024	04.11.2024	WP (C) - 17253/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-30)
400	91099/2024	04.11.2024	WP (C) - 15965/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8	(Seat No-41)
401	90716/2024	04.11.2024	CRLMC-3201/2022	S BISWAL	GENERAL		Judgement Dtd. 2024-03-12	CRIMINAL MISC	(Seat No-1)
402	90862/2024	04.11.2024	ABLAPL - 11811/2024	SUVENDU BARIK	GENERAL		Order Dtd. 2024-10-29		(Seat No-1)
403	90923/2024	04.11.2024	CRLA-517/2015	LAXMIPRIYA PATRA	GENERAL		Judgement Dtd. 2021-11-01	CRIMINAL APPEAL	(Seat No-5)
404	90924/2024	04.11.2024	CRLA-41/2016	LAXMIPRIYA PATRA	GENERAL		Judgement Dtd. 2023-05-19	CRIMINAL APPEAL	(Seat No-4)
405	90926/2024	04.11.2024	CRLA-508/2013	LAXMIPRIYA PATRA	GENERAL		Order Dtd. 2016-03-28		(Seat No-4)
406	90928/2024	04.11.2024	CRLA-70/2022	LAXMIPRIYA PATRA	GENERAL			CRIMINAL APPEAL	(Seat No-7)
407	90929/2024	04.11.2024	CRLA-185/2019	LAXMIPRIYA PATRA	GENERAL		Order Dtd. 2023-07-24	CRIMINAL APPEAL	(Seat No-6)
408	90930/2024	04.11.2024	JCRLA-139/2004	LAXMIPRIYA PATRA	GENERAL		Judgement Dtd. 2011-11-22		(Seat No-6)
409	90932/2024	04.11.2024	JCRLA-108/2005	LAXMIPRIYA PATRA	GENERAL		Judgement Dtd. 2024-01-31	CRIMINAL APPEAL	(Seat No-6)
410	90934/2024	04.11.2024	JCRLA-27/2010	LAXMIPRIYA PATRA	GENERAL		Judgement Dtd. 2024-07-11	CRIMINAL APPEAL	(Seat No-9)
411	90935/2024	04.11.2024	BLAPL-7443/2	H.K.BHOL	GENERAL		Order Dtd. 2024-10-30	BAIL-2	(Seat

1			024						No-7)
4 1 2	90937/ 2024	04.11.2 024	OJC- 3708/1 993	S.K.BEH ERA	GENE RAL		Order Dtd. 2008-03- 13Counter,Affidavit,		(Se at No- 7)
4 1 3	90938/ 2024	04.11.2 024	WP (C) - 2134/2 010	H.K.BHO L	GENE RAL		Order Dtd. 2015-01-13		(Se at No- 7)
4 1 4	90940/ 2024	04.11.2 024	WP (C) - 10582/ 2024	B.MOHAP ATRA	GENE RAL		Order Dtd. 2024-07-26	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
4 1 5	90942/ 2024	04.11.2 024	CMP- 1271/2 022	S.R.BAR IK	GENE RAL		Order Dtd. 2024-10-22	WRIT BRANC H-3	(Se at No- 12)
4 1 6	90944/ 2024	04.11.2 024	WP (C) - 12307/ 2020	S.DAS	GENE RAL		Order Dtd. 2024-09-24	WRIT BRANC H-1	(Se at No- 31)
4 1 7	90946/ 2024	04.11.2 024	WP (C) - 26733/ 2024	K.SAHOO	GENE RAL		Order Dtd. 2024-10- 30Petition,Annexure,Misc .case,		(Se at No- 31)
4 1 8	90948/ 2024	04.11.2 024	WP (C) - 6895/2 020	B.R.SEN APATI	GENE RAL		Order Dtd. 2020-03- 16Petition,Annexure,	WRIT BRANC H-4	(Se at No- 19)
4 1 9	90950/ 2024	04.11.2 024	WP (C) - 13303/ 2014	B.R.SEN APATI	GENE RAL		Order Dtd. 2014-10- 16Petition,Annexure,		(Se at No- 19)
4 2 0	90951/ 2024	04.11.2 024	CRLMP- 162/20 24	B.R.SEN APATI	GENE RAL		Order Dtd. 2024-02-12	WRIT BRANC H-4	(Se at No- 17)
4 2 1	90952/ 2024	04.11.2 024	CONTC- 507/20 15	B.R.SEN APATI	GENE RAL		Order Dtd. 2015-12- 01Petition,		(Se at No- 17)
4 2 2	90954/ 2024	04.11.2 024	ABLAPL - 3264/2 022	G.N.BAR IK	GENE RAL		Order Dtd. 2022-12- 13Petition,Misc.case,	CRIMI NAL MISC	(Se at No- 18)
4 2 2	90956/ 2024	04.11.2 024	CRLMC- 4382/2	G.N.BAR IK	GENE RAL		Order Dtd. 2023-10-19	CRIMI NAL	(Se at

3			023					MISC	No-2)
4 2 4	90957/ 2024	04.11.2 024	CRLREV - 119/20 24	G.N.BAR IK	GENE RAL		Order Dtd. 2024-04- 10Petition,Annexure,	CRIMI NAL REVIS ION	(Se at No- 4)
4 2 5	90959/ 2024	04.11.2 024	CRLMC- 4382/2 023	G.N.BAR IK	GENE RAL		Order Dtd. 2023-10-19	CRIMI NAL MISC	(Se at No- 2)
4 2 6	90962/ 2024	04.11.2 024	ABLAPL - 3264/2 022	G.N.BAR IK	GENE RAL		Order Dtd. 2022-12- 13Petition,Annexure,Misc .case,	CRIMI NAL MISC	(Se at No- 18)
4 2 7	90964/ 2024	04.11.2 024	OJC- 2750/1 996	M.DAS	GENE RAL			WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
4 2 8	90968/ 2024	04.11.2 024	CRLA- 439/20 23	D.SWAIN	GENE RAL		Order Dtd. 2023-10-19	CRIMI NAL APPEA L	(Se at No- 9)
4 2 9	90971/ 2024	04.11.2 024	WP (C) - 23309/ 2024	R.K.SAH OO	GENE RAL		Order Dtd. 2024-09- 23Petition,Annexure,Enti re Order,		(Se at No- 9)
4 3 0	90973/ 2024	04.11.2 024	WP (C) - 25952/ 2024	R.K.SAH OO	GENE RAL		PetitionAnnexure,Entire Order,		(Se at No- 9)
4 3 1	90977/ 2024	04.11.2 024	CRLMC- 3307/2 024	S.C.SUN DARA	GENE RAL		Order Dtd. 2024-09- 19Petition,Annexure,		(Se at No- 9)
4 3 2	90982/ 2024	04.11.2 024	WP (C) - 14224/ 2009	B.K.SIN GH	GENE RAL		Order Dtd. 2022-12- 13Petition,Annexure,Coun ter,Vakalatnama,	WRIT BRANC H-1	(Se at No- 2)
4 3 3	90985/ 2024	04.11.2 024	WP (C) - 29965/ 2011	S.C.SUN DARA	GENE RAL		Judgement Dtd. 2024-10- 29	WRIT BRANC H-5	(Se at No- 21)
4 3 4	90989/ 2024	04.11.2 024	CRLREV - 562/20 14	S.C.SUN DARA	GENE RAL		Order Dtd. 2024-10-29	CRIMI NAL REVIS ION	(Se at No- 5)
4 3	91006/ 2024	04.11.2 024	OJC- 8850/2	N.SINGH	GENE RAL		Order Dtd. 2016-02-11		(Se at

5			000						No-5)
4 3 6	91009/ 2024	04.11.2 024	TRP (C) - 28/202 4	S.K.MOH ANTY	GENE RAL		Order Dtd. 2024-08-08	M.J.C .	(Se at No- 6)
4 3 7	91010/ 2024	04.11.2 024	FAO- 84/202 2	AJAY KUMAR PANIGRA HI	GENE RAL		Order Dtd. 2023-11- 30Petition,Entire Order,	MISC. APPEA L SEC.	(Se at No- 2)
4 3 8	91013/ 2024	04.11.2 024	ABLAPL - 10904/ 2024	A.P.MIS HRA	GENE RAL		Order Dtd. 2024-10-07		(Se at No- 2)
4 3 9	91015/ 2024	04.11.2 024	RSA- 151/20 20	L.K.BEH ERA	GENE RAL		Order Dtd. 2024-05-01	SECON D APPEA L	(Se at No- 6)
4 4 0	91016/ 2024	04.11.2 024	WP (C) - 1365/2 022	P.K.MOH ANTY	GENE RAL		Order Dtd. 2024-10-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
4 4 1	91017/ 2024	04.11.2 024	WP (C) - 41723/ 2023	S.DASH	GENE RAL		Order Dtd. 2024-01-08	WRIT BRANC H-5	(Se at No- 53)
4 4 2	91018/ 2024	04.11.2 024	WP (C) - 8062/2 024	M.KAR	GENE RAL		Order Dtd. 2024-04-06	WRIT BRANC H-7	(Se at No- 18)
4 4 3	91019/ 2024	04.11.2 024	WP (C) - 9559/2 009	L.K.BEH ERA	GENE RAL		Order Dtd. 2016-09- 23Petition,Annexure,		(Se at No- 18)
4 4 4	91020/ 2024	04.11.2 024	CMP- 547/20 24	N.R.BEH ERA	GENE RAL		Order Dtd. 2024-08-27	WRIT BRANC H-3	(Se at No- 14)
4 4 5	91021/ 2024	04.11.2 024	ABLAPL - 11339/ 2015	D.K.MAL LICK	GENE RAL		Order Dtd. 2015-09-25		(Se at No- 14)
4 4 6	91023/ 2024	04.11.2 024	WP (C) - 23838/ 2023	B.SAHOO	GENE RAL		Order Dtd. 2023-07-31	WRIT BRANC H-8	(Se at No- 29)
4 4 4	91024/ 2024	04.11.2 024	WPC (OA C) -	N.MALLI CK	GENE RAL		Order Dtd. 2022-01-11	OA Branc	(Se at

7			3191/2007					h	No-1)
448	91025/2024	04.11.2024	CRLMC-3525/2022	A.MOHANTY	GENERAL		Order Dtd. 2024-10-29	CRIMINAL MISC	(Seat No-6)
449	91026/2024	04.11.2024	CRLMC-3530/2022	A.MOHANTY	GENERAL		Order Dtd. 2024-10-29	CRIMINAL MISC	(Seat No-6)
450	91027/2024	04.11.2024	ABLAPL-1494/2024	A.MOHANTY	GENERAL		Order Dtd. 2024-02-26		(Seat No-6)
451	91030/2024	04.11.2024	WP (C) - 22700/2017	R.C.MALLICK	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-4	(Seat No-37)
452	91031/2024	04.11.2024	WP (C) - 19549/2019	R.C.MALLICK	GENERAL		Judgement Dtd. 2024-10-09	WRIT BRANCH-8	(Seat No-43)
453	91032/2024	04.11.2024	RSA-318/2006	S.CHOUDHURY	GENERAL		Order Dtd. 2024-01-12	SECOND APPEAL	(Seat No-3)
454	91033/2024	04.11.2024	WP (C) - 8047/2018	D.NAYAK	GENERAL		Order Dtd. 2018-05-15Petition,Annexure,		(Seat No-3)
455	91034/2024	04.11.2024	CRLA-284/2019	M.K.SWAIN	GENERAL		Order Dtd. 9999-12-31Misc.case,	CRIMINAL APPEAL	(Seat No-6)
456	91035/2024	04.11.2024	WP (C) - 18207/2022	P.PANDA	GENERAL		Judgement Dtd. 2022-07-26	WRIT BRANCH-8	(Seat No-39)
457	91036/2024	04.11.2024	WP (C) - 68/2018	A.SAHOO	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-6	(Seat No-16)
458	91037/2024	04.11.2024	WA-1446/2023	P.SAHOO	GENERAL		Order Dtd. 2024-10-01	WRIT APPEAL	(Seat No-1)
459	91038/2024	04.11.2024	BLAPL-8322/2013	M.K.SWAIN	GENERAL		Order Dtd. 2013-06-17		(Seat No-1)
4	91039/	04.11.2	CMP-	M.MOHAN	GENE		Order Dtd. 2017-03-20	WRIT	(Se

60	2024	024	260/2017	TY	RAL			BRANCH-7	at No-15)
461	91040/2024	04.11.2024	WP (C) - 6024/2024	P.K.SWAIN	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-7	(Se at No-5)
462	91041/2024	04.11.2024	ABLAPL - 7684/2024	S.P.DAS	GENERAL		Order Dtd. 2024-08-09		(Se at No-5)
463	91042/2024	04.11.2024	WPCRL-72/2024	S.P.SAMANTA	GENERAL		Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
464	91043/2024	04.11.2024	WP (C) - 9897/2014	G.C.SWAIN	GENERAL		Order Dtd. 2024-09-06	WRIT BRANCH-8	(Se at No-29)
465	91045/2024	04.11.2024	RSA-149/2005	A.K.DAS	GENERAL		Entire Order	SECOND APPEAL	(Se at No-4)
466	91046/2024	04.11.2024	WP (C) - 7489/2024	RAKESH	GENERAL		Order Dtd. 2024-07-30	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
467	91048/2024	04.11.2024	WP (C) - 24941/2011	G. PATRA	GENERAL		Order Dtd. 2024-08-16	WRIT BRANCH-1	(Se at No-2)
468	91049/2024	04.11.2024	BLAPL-3971/2024	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-10-04		(Se at No-2)
469	91050/2024	04.11.2024	BLAPL-7600/2023	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2023-08-24	BAIL-2	(Se at No-9)
470	91066/2024	04.11.2024	WP (C) - 23482/2024	SRIKANT A BEHERA	GENERAL		Order Dtd. 2024-10-04		(Se at No-9)
471	91080/2024	04.11.2024	BLAPL-9316/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-10-29	BAIL-1	(Se at No-

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